

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **15.07.2021**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
1. O.S 220/2007	21.OS 258/2012
2. O.S 236/2010	22.OS 426/2012
3. O.S 256/2010	23.OS 22/2013
4. O.S 250/2011	24.OS 74/2013
5. O.S 274/2011	25.OS 150/2013
6. O.S 280/2011	26.OS 266/2013
7. O.S 294/2011	27.OS 432/2013
8. O.S 52/2012	28.OS 66/2014
9. O.S 68/2012	29.OS 288/2014
10. Misc 8/2017	30.O.S 52/2015
11. O.S 82/2012	31.F.D.P 10/2015
12. O.S 94/2012	32.O.S 232/2016
13. O.S 212/2012	33.OS 410/2016
14. O.S 312/2012	34.O.S 114/2018
15. O.S 318/2012	35.O.S 130/2018
16. O.S 54/2017	36.O.S 370/2018
17. O.S 164/2021	37.CC 1059/2015
18. Ex 22/2017	38.CC 445/2016
19. C.Misc 86/2021	39.CC 3397/2021
20.C.Misc 125/2021	40.CC 3400/2021

Place: Hosakote

Dated: 14.07.2021

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.



CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **15.07.2021**

<b>MORNING SESSION</b>	<b>AFTERNOON SESSION</b>
<b>HEARING</b>	<b>HEARING</b>
1. OS 125/2008	21. CC 199/2010
2. OS 89/2010	22. CC 304/2011
3. OS 135/2011	23. CC 1419/2012
4. OS 101/2016	24. CC 735/2014
5. OS 191/2019	25. CC 875/2016
6. OS 53/2021	26. CC 646/2016
7. CC 662/2009	27. CC 1066/2016
8. CC 180/2010	28. CC 1374/2017
9. CC 202/2010	29. CC 214/2019
10. CC 1365/2011	30. CC 278/2019
11. CC 362/2013	31. CC 290/2019
12. CC 1170/2013	32. CC 323/2019
13. CC 618/2015	33. CC 2176/2019
14. CC 792/2016	34. CC 134/2021
15. CC 737/2018	35. CrI.Misc 205/2020
16. CC 1068/2019	36. CrI.Misc 72/2021
17. CC 1789/2019	37. CrI.Misc 120/2021
18. CC 1189/2020	38. CrI.Misc 121/2021
19. CrI.Misc 85/2021	39. CrI.Misc 122/2021
20. PCR 18/2021	
	<b>JUDGMENT</b>
	40. CC 40/2007

Hosakote  
14.07.2021

Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.